

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Consequent upon the recent transfer and posting of Judicial Officers, in super-session of this Office earlier order no. 3398-3403/Admn./N-E/KKD/Delhi/2015 dated 02.07.2015 and in view of circular no. 2333-36/Admn./KKD/Delhi dated 28.04.2015 issued by the District & Sessions Judge (East District)/Chairman, District Court Web-site Committee, Delhi, I, hereby nominate **Sh. Saurabh Pratap Singh Laler, Senior Civil Judge-cum-Rent Controller**, as "Web-site Nodal Officer", for this district, with immediate effect.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi and the District & Sessions Judge (HQs), Delhi will be done only through the undersigned.

Kamlesh Kumar
(KAMLESH KUMAR)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 1292-99 /Power/Judl./N-E/KKD/Delhi/2016 Dated : 19/7/16

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, East District/Chairman, District Court Web-site Committee, Delhi.
5. The Judicial Officer concerned.
6. All the Judicial Officers posted at this district.
7. The Administrative Officer (Judicial) of all the branches of this district.
8. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. Reader to the undersigned.

Kamlesh Kumar
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.